

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-52-2020**

Mr. Joshua Ebuka Eze

... Petitioner

Versus

State &amp; Anr.

... Respondents

Ms. C. Collasso, Advocate for the Petitioner.

Shri G. Nagvekar, Additional Public Prosecutor for the Respondents.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 17<sup>th</sup> September 2020****P.C. :**

By consent, post the matter on 22.09.2020.

**DAMA SESHADRI NAIDU, J.**

NH